

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/296 /2010-297 /2010 - EX[DB]

Date **18/10/2011**

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S PACKWELL INDUSTRIES PVT. LTD.
502A, SOM VIHAR APARTMENT, R.K.PURAM, NEW
DELHI.
M/S PACKWELL INDUSTRIES PVT. LTD.

Appellant
Vs
Respondent

C.C.E. LUCKNOW

I am directed to transmit herewith a certified copy of **Final order No.910-911/**
passed by the Tribunal under **Section 35-C(1)of Central Excises Act, 1944**

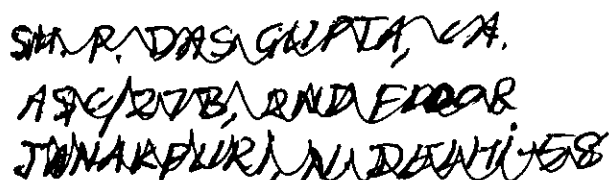
2011 EX[DB] dated 17-10-11


Assistant Registrar
(Excise Appeal Branch)

Copy to :

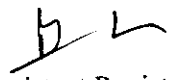
1. Respondent
C.C.E. LUCKNOW
7-A, ASHOK MARG, LUCKNOW.

2. Adv. / Consult



3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10, Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file

14. SH. BRIJ PAL SINGH (MANAGER/AUTHORIZED SIGNATORY)
M/S PACKWELL INDUSTRIES PVT. LTD. ,
502A, SOM VIHAR APARTMENT, R.K.PURAM, NEW DELHI.


Assistant Registrar
(Excise Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Court No.IV**

E/Stay Nos.304-305/10 in E/Appeal Nos.296-297/2010

(Arising out of order in original No.66/Comm/LKO/2009 dated 30.10.09 passed by the Commissioner of Central Excise (Appeals), Lucknow)

Date of Hearing: 12.10.2011

1. M/s Shree Packwell Industries Pvt Ltd Appellants
2. Shri Brijpal Singh

CCE, Lucknow Respondent

Appeared for the Appellant: None
Appeared for the Respondent: Shri , DR

Coram: **Hon'ble Mr. Ashok Jindal, Member Judicial**
Hon'ble Mr. Mathew John, Member Technical

FINAL ORDER No. 910 - 911 / 2011-EX

Per Ashok Jindal:

The Appellants have not complied with the requirement of the pre-deposit as per Stay Order No.180-181/2011 dated 13.1.2011. Therefore, the appeals ^{are} dismissed for non-compliance with the statutory requirement of Section 35F of the Central Excise Act, 1944.

(Order dictated and pronounced in the open Court.)

(MATHEW JOHN)
Member Technical
MPS*

(ASHOK JINDAL)
Member Judicial